

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-64/2000(Pt.)/2084/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 9th April, 2021.

Sub: **Station leave.**

Ref:- Your letter No. FC.XII-1/2019/214/E dated 08.04.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 12.04.2021 till the morning of 17.04.2021, has been granted. Further, the Chief Judicial Magistrate, Dhubri and in her absence the Judicial officer who will remain in charge of the Court and office of the Chief Judicial Magistrate, Dhubri will remain in charge of the Family Court, Dhubri in the absence of both you and the Counsellor.

Yours faithfully,

Sd/-

2086 **JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/2085-A, dated 9.4.2021

Copy to:

1. The Chief Judicial Magistrate, Dhubri .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)
Rda